

Stat. Reg. Leg. by Societies
Regn. (Delhi Amdt.) Ord. 1983

14.40 hrs.

SOCIETIES REGISTRATION (DELHI
AMENDMENT) BILL*

THE MINISTER OF LAW, JUSTICE AND COMPANY AFFAIRS (SHRI JAGAN NATH KAUSHAL) : I beg to move for leave to introduce a Bill further to amend the Societies Registration Act, 1860 as in force in the Union Territory of Delhi.

MR. DEPUTY-SPEAKER : The question is :

“That leave be granted to introduce a Bill further to amend the Societies Registration Act, 1860 as in force in the Union territory of Delhi.”

The motion was adopted.

SHRI JAGAN NATH KAUSHAL : I introduce the Bill.

14.41. hrs

STATEMENT GIVING REASONS FOR IMMEDIATE LEGISLATION BY THE SOCIETIES REGISTRATION (DELHI AMENDMENT) ORDINANCE, 1983.

THE MINISTER OF LAW, JUSTICE AND COMPANY AFFAIRS (SHRI JAGAN NATH KAUSHAL) : I beg to lay on the Table an explanatory statement (Hindi and English version) giving reasons for immediate legislation by the Societies Registration (Delhi Amendment) Ordinance, 1983.

The Lok Sabha then adjourned for lunch till Thirty-five minutes past Fourteen of the Clock.

The Lok Sabha re-assembled after Lunch at five minutes past Fourteen of the Clock.

(Mr. Deputy Speaker in the Chair).

MATTERS UNDER RULE 377

MR. DEPUTY SPEAKER : Now the House shall take up matters under Rule 377. Shri Kunjambu.

(i) FINANCIAL ASSISTANCE TO KERALA FOR PAYING COMPENSATION FOR LANDS ACQUIRED FOR NAVAL ACADEMY AT EZHIMALA :

SHRI K. KUNHAMBU (Cannanore) : The Central Government has decided to set up the Naval Academy at Ezhimala in Kerala. The people of Kerala are grateful to the hon. Prime Minister for this decision. The Government of Kerala has already taken steps to acquire the land for the academy.

However, some problem has arisen in connection with the acquisition of land. Most of the inhabitants of Ezhimala are Harijans, fishermen belonging to the Muslim community and people belonging to the other weaker sections. It is only proper that when their land is acquired fair and adequate compensation is paid to them and necessary arrangements are made for their rehabilitation. Since it is basically a question of livelihood of these people the full market value of their land should be paid to them. But the financial condition of the State Government is not such as would enable it to meet this huge expenditure. Therefore, I would request the Central Government to assist the State to meet the expenditure in connection with the payment of compensation to these whose land is being acquired and their rehabilitation.

(ii) MOVE BY UNITED STATES TO SUPPLY HARPOON MISSILES TO PAKISTAN :

SHRI MADHAVRAO SCINDIA (Guna) : According to congressional sources, the U.S. has agreed to supply the versatile non-nuclear Harpoon missiles to Pakistan. It is one of the latest weapons in the U.S. armoury which cannot be countered without electronic counter measures.

U.S. policies have, time and again, escalated the arms race in the sub-continent. The recent massive induction of third generation weaponry including the F-16s into Pakistan by the U.S. has forced India

to go in for purchases to counter this threat.

Besides the latest U.S. move being naval in nature has no bearing on the Afghanistan situation. The supply of Harpoon missiles to Pakistan by the U.S. would introduce sophistication in warfare, where it has been comparatively limited so far.

To compound this, Washington Journal "Defence and Foreign Affairs" has reported that a proposal is pending for approval before the U.S. Congress for the supply to Pakistan of the sophisticated vulcan air defence system. The supply of 4 vulcan-Phalan close in weapon system would cost £ 38 million.

The Government must try to persuade the U.S. to reconsider its decision and impress upon Pakistan the harmful consequences of further escalation of the arms race in the region.

(iii) ESTABLISHMENT OF NICKEL EXTRACTION PLANT IN SUKINDA CUTTACK (ORISSA).

SHRI ARJUN SETHI (Bhadrak) : Government of India approved a proposal for establishment of a nickel extraction plant in Sukinda area in the district of Cuttack in Orissa in 1974 involving an investment of Rs. 39.50 crores. The project is yet to be taken up by Government in view of certain technical difficulties involving process technology. Sukinda area in the District of Cuttack in Orissa contains only commercially workable deposits of nickel ore in the country. As India is a net importer of nickel metal involving sizable foreign exchange, production of nickel from ores available in the country is necessary from all considerations. It is understood that the Ministry of Steel and Mines had approached Government of Canada for assistance in providing an appropriate technology for setting up a nickel extraction unit in Orissa. It is requested that the matter may please be expedited as otherwise, the cost which has already escalated appreciably, will increase still further. It may be noted that it is already 9 years since Government of India accorded approval to the project.

(iv) REMOVAL OF HOTELS AND COMMERCIAL COMPLEX FROM SARNATH (VARANASI) :

श्री चन्द्रपाल शैलानी (हाथरस) : उपाध्यक्ष महोदय, उत्तर प्रदेश के विश्व विख्यात महान् एवं पवित्र बौद्ध तीर्थ स्थान सारनाथ की धर्म स्थली के आस-पास होटल, रेस्टोरेंट तथा अन्य व्यापारिक संस्थान बनवा कर उसकी वास्तविकता और मौलिकता को धीरे-धीरे बदला जा रहा है। 1956 में भगवान् बुद्ध की 2500वीं जयन्ती के शुभ अवसर पर हमारे राष्ट्रनायक स्वर्गीय प्रधान मंत्री पं० जवाहरलाल नेहरू ने विश्व के लोगों के समक्ष आह्वान किया था कि भारत में जहां-जहां भी बौद्ध तीर्थ-स्थान हैं, उनकी वास्तविकता एवं संस्कृति में किसी प्रकार का कोई बदलाव नहीं किया जाएगा। वाराणसी विकास प्राधिकरण सारनाथ में अनेक दुकानें तथा व्यापारिक संस्थानों का निर्माण कराना चाहता है। इसी की देखा देखी प्रदेश के वन विभाग तथा पर्यटन विभाग आदि ने सारनाथ की ऐतिहासिक भूमि पर मूलगंध कुटी बिहार के प्रांगण में दुकानें बनाने की योजना बना ली है और इस पर शीघ्र ही निर्माण-कार्य प्रारम्भ होने वाला है। यदि वहां व्यापारिक केन्द्र बनाए जाते हैं, तो इस पवित्र और शान्तिप्रिय धर्मस्थान की प्रतिष्ठा एवं विशेषता ही समाप्त हो जाएगी। अभी कुछ महीने पहले सारनाथ में धर्मपाल कुटी एवं धर्मकस्तूप के समीप एक जलपान गृह का निर्माण कराया गया है। इसी तरह लगभग आठ वर्ष पहले मूलगंध कुटी बिहार के पीछे मृगदाबगृह के समीप एक होटल बनवाकर उसे ठेकेदारों के माध्यम से चलाया जा रहा है। उस होटल में शराब तथा अन्य नशीली वस्तुओं की अवैध बिक्री खुले-आम की जाती है, जिसकी वजह से वहां असामाजिक तत्वों का जमघट रहता है, जिसके कारण धर्मयात्रियों की भावनाओं को ठेस लगती है।

मेरा सरकार से अनुरोध है कि बौद्ध, हिन्दू तथा जैन, इन तीन भारतीय विचारधाराओं